

**HIGH COURT OF SIKKIM
GANGTOK**

No. 05/HCS

Date: 12/04/2023

N-O-T-I-F-I-C-A-T-I-O-N

The Hon'ble, the Chief Justice, High Court of Sikkim is hereby pleased to change the nomenclature '**Zamadar**' to '**Zimmedaar**', with immediate effect.

By Order,

sd/-

(Prajwal Khatiwada)
Registrar General
High Court of Sikkim

Memo No.: 380-86/HCS

Date: 12/04/2023

Copy to:

1. The Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim.
2. The Addl. Registrar-cum-PS to Hon'ble Judge-I, High Court of Sikkim.
3. The Deputy Registrar-cum-PS to Hon'ble Judge-II, High Court of Sikkim.
4. The Secretary, Department of Personnel, Adm., Reforms & Training.
5. The Additional Secretary, Home Department, Government of Sikkim, for publication in the Government Gazette.
6. All Section In-charge, High Court of Sikkim.
7. The Computer Cell, High Court of Sikkim.
8. Notice Board.
9. Guard file, and
10. File.


12.4.23
Registrar